शब्दकोष, सहायक साहित्य और सेमिनारों, कायशालाओं, हिन्दी दिवस/सप्ताह का श्रायोजन शामिल है। सरकारी कामकाज में हिन्दी के प्रयोग की मानीटरिंग श्रावधिक निरीक्षकों, विभिन्न विभागों/कार्यालयों श्रादि में स्थापित राजभाषा कार्यान्वयन समितियों की बैठक श्रादि के माध्यम से भी किया जा रहा है।

Biased attitude of police towards minorities

2392. MAULANA UBAIDULLAH KHAN AZMI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what are the details of the schemes being formulated by Govsmment to curb the biased attitude of police towards minorities and for extending utmost security to the minorities;
- (b) whether it is also a fact that in the minority concentration areas, lesser educational institutions are opened than that of police stations/outposts; and
 - (c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) Public Order' and 'police are items appearing in the State Lis;- of the Constitution. Consequently, it is for the State Governments to take appropriate action in such matters and to enquire into the allegations of biased attitude of police against minorities. Instructions have already been issued to the State Governments to ensure that the police forces retain their secular character and proper sensitization of forces is done to ensure that they respond adequately to problems of minorities and weaker sections.

(b) and (c) Comparative figures on educational institutions and the police stations/outposts in minority concentration areas are not compiled by the Central Government-

Rape in Delhi

to Questions

2393. SHRI VIREN J. SHAI; SHRI PRAMOD MAHAJAN:

Will the Minister of HOME AFFAIRS be pleased to state: -

- (a) whether his attention has been drawn to a report published in the Hindustan Times of January 10, 1994 under the caption 'Gang raped by Redline crew':
- (b) if so, whether it is a faet that the Redline craw gang raped a 16 year old girl near Burari in North Delhi on January 8, 1994:
 - (c) if so. what are the facts in this regard'
- (d) what action Government have taken against the driver, conductor etc who were involved in this heinous crime;
 and
- (e) what steps Government have taken to safeguard the life and dignity of wo men travelling in buscs in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. M. SAYEED): (a) to (d) Yes, Sir. Miss Vijaya Laxmi, resident of Kalyan-puri, Delhi aged about 15 years complained that on 8th January, 1994, she was raped by a driver and two conductors of a red line bus No. DL-1P-3508 in village Burari. On her complaint, a case u/s 376134 IPC was registered at P.S. Timar-pur and the driver and conductors arrested. They are in judicial custody.

- (e) The steps taken by Government to curb such crimes are as under:—
 - (i) All investigating officers have been advised to pursue cases of rape vigorously and on priority.
 - (ii) Beat/patrolling staff have been again directed to exercise utmost vigilance and extend all possible help to the children in distress.